



## **SUPREME COURT OF INDIA**

Re: Representation of Mr Justice Sanjeev Sachdeva, Judge, High Court of Delhi, for transfer.

By a communication dated 3 March 2024, Mr Justice Sanjeev Sachdeva, Judge, High Court of Delhi, has expressed willingness to be transferred to any Court.

Acceding to his request, the Collegium resolves to recommend that Mr Justice Sanjeev Sachdeva be transferred, in the interest of better administration of justice, to the High Court of Madhya Pradesh.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

(Aniruddha Bose), J

13 March 2024



## SUPREME COURT OF INDIA

Re: Representation of Mr Justice V Kameswar Rao, Judge, High Court of Delhi, for transfer.

By a communication dated 4 March 2024, Mr Justice V Kameswar Rao, Judge, High Court of Delhi, has requested for transfer to any other High Court.

Acceding to his request, the Collegium resolves to recommend that Mr Justice V Kameswar Rao be transferred, in the interest of better administration of justice, to the High Court of Karnataka.

( Dhananjaya Y Chandrachud ), CJI

( Sanjiv Khanna ), J

( B R Gavai ), J

( Surya Kant ), J

( Aniruddha Bose ), J

13 March 2024